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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE GURPAL SINGH AHLUWALIA**

ON THE 18th OF MARCH, 2024

WRIT PETITION No. 15228 of 2010

BETWEEN:-

1. SMT. ASGARI BI W/O LATE SHRI AHMED KHAN,
AGED ABOUT 72 YEARS, PALA BAZAR, NEAR
HINDUSTANI MASJID, DR. JAKIR HUSSAIN
WARD, BURHANPUR (MADHYA PRADESH)
2. ASLAM KHAN S/O LATE SHRI AHMED KHAN PALA
BAZAR NEAR HINDUSTANI MASJID DR. JAKIR
HUSSAIN WARD BURHANPUR (MADHYA
PRADESH)
3. AYUB KHAN S/O LATE SHRI AHMED KHAN PALA
BAZAR NEAR HINDUSTANI MASJID DR. JAKIR
HUSSAIN WARD BURHANPUR (MADHYA
PRADESH)
4. FARIDA BI D/O LATE SHRI AHMED KHAN PALA
BAZAR NEAR HINDUSTANI MASJID DR. JAKIR
HUSSAIN WARD BURHANPUR (MADHYA
PRADESH)
5. SMT. SHAMA BI W/O MUSHIR KHAN HATAMPURA
KHANDWA (MADHYA PRADESH)

.....PETITIONER

(NONE)

AND

1. THE STATE OF MADHYA PRADESH TH. PRINCIPAL
SECRETARY REVENUE DEP. VALLABH BHAWAN
BHOPAL (MADHYA PRADESH)
2. COLLECTOR BURHANPUR DISTT. BURHANPUR
(MADHYA PRADESH)
3. LAND ACQUISITION OFFICER DISTT.
BURHANPUR (MADHYA PRADESH)

4. REGISTRAR COOPERATIVE SOCIETIES BHOPAL
(MADHYA PRADESH)
5. THAKUR NAWAL SINGH SAHAKARI SHAKKAR
KARKHANA MARYADIT OCCUPATION: THRO.
MANAGING DIRECTOR JHIRI BURHANPUR
DISTT. BURHANPUR (MADHYA PRADESH)

.....RESPONDENTS

(SHRI MOHAN SAUSARKAR - GOVERNMENT ADVOCATE FOR THE
STATE AND SHRI S. K. SHRIVASTAVA - ADVOCATE FOR RESPONDENT
NO. 5)

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*This petition coming on for hearing this day, the court passed the
following:*

ORDER

On 11.3.2024 also none had appeared for the petitioners.

Thus, it appears that petitioners must have lost their interest in
prosecuting this petition.

It is, accordingly, **dismissed for want of prosecution.**

(G.S. AHLUWALIA)
JUDGE

JP